

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE AND INDUSTRY**

**RAJYA SABHA**

**QUESTION NO 21.04.2010**

**ANSWERED ON**

**. DEVELOPING INDUSTRIES ON UNFERTILE LANDS .**

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SHRI RANJITSINH VIJAYSINH MOHITE PATIL

Will the Minister of COMMERCE AND INDUSTRY be pleased to state :-

- (a) whether Government has any plan to develop industries only on non agricultural/unfertile lands in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY

(SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c): The National Rehabilitation and Resettlement Policy (NRRP) 2007, inter-alia, stipulates that as far as possible, projects may be set up on waste land, degraded land or un-irrigated land. It further provides that "acquisition of agricultural land for non-agricultural use in the project may be kept to the minimum; multi-cropped land may be avoided to the extent possible for such purposes and acquisition of irrigated land, if unavoidable, may be kept to the minimum"(Section 1.4).